

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:613  
ANSWERED ON:15.03.2012  
ALLOCATION OF INDUS WATER  
Veljibhai Jat Poonamben

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Union Government has received any representation from the Government of Gujarat, regarding allocation of Indus water to Gujarat;
- (b) if so, the details thereof; and
- (c) the reaction of the Union Government thereto?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) A letter dated 07.02.08 from the Hon'ble Minister of Water Supply, Water Resources, Urban Development and Urban Housing, Government of Gujarat addressed to the Hon'ble Union Minister of Water Resources, requested for allocation of Indus water (i.e. Ravi-Beas-Sutlej water) to Kutch region of Gujarat.

(b)&(c) In his reply dated 18.03.08, the Hon'ble Union Minister of Water Resources indicated the prevalent water issues amongst the present beneficiary States of the rivers Ravi, Beas and Sutlej, some of which are before the Hon'ble Supreme Court for decision. It was further stated that any new suggestion for reallocation of these waters is dependent on the decision on these issues and the present beneficiary States agreeing to spare some water.